

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

29. I.A. 925/2020
IN
C.P.(IB)-98(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.03.2021**

NAME OF THE PARTIES: Hindustan Zinc Limited

V/s

Western Coalfields Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. U. N. Tiwari, counsel for the applicant and Mr. Suyash Gadre counsel for the respondent are present through virtual hearing. By consent requested time. List this matter on 26.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)